

C. A. T. Bench, JAIPUR


Date of Order


Orders

17.3.93

None present on behalf of the petitioner

We do not find any force in the M.P. application if the Advocate does not appearing in time or after giving number of opportunities the party has a remedy against the Advocate and cannot blame the Court. The M.P. is rejected.


(B.N. Dhoundiyal)
Member (A)


(D.L. Mehta)
Vice-Chairman


Copy sent to the

app. counsel & r/p

Ne 1 on vide 2373 to 2374

Date 2-4-93

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